

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6742

ANSWERED ON:08.05.2003

SCHEME FOR ALLOTMENT OF PETROL PUMPS AND LPG AGENCIES TO KASHMIR MARTYRS

UMMAREDDY VENKATESWARLU

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the government have scrapped the scheme to allot petrol pumps and LPG agencies to widows of Kashmir martyrs;
- (b) if so, the schedule of this decision and reasons therefor;
- (c) whether the widows and dependents were informed of this decision; and
- (d) if not, the steps taken to inform all such applicant?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d) There is a Special Scheme for allotment of retail outlet dealerships/ LPG distributorships to widows/next of kin of Defence personnel killed in action in 'Operation Vijay' in Kargil .

The Government has also earmarked a discretionary quota of dealerships/ distributorships for allotment on genuine compassionate grounds to deserving persons in the following categories:-

(i) Dependants of Defence/Paramilitary/Police personnel, who are killed in action or persons permanently disabled while performing their duties and have not been suitably rehabilitated.

(ii) Dependants of Central/State Government employees, who are killed or permanently disabled while performing their duties and have not been suitably rehabilitated.

Dependants of the Kashmir martyrs are also eligible to be considered for allotment of dealerships/ distributorships under the discretionary quota.

Both the above schemes are still in operation.